

LPG distributors for an economical and efficient distribution system;

(b) is there any representation to the Oil companies by the LPG distributors in this respect;

(c) if so, the steps taken by the Oil companies; and

(d) whether the IOC has allowed any distributor to operate in undefined areas to enroll customers in unrelated areas far from their show rooms?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Rationalisation of areas of LPG distributors is a continuous process. Based on appointment of new distributors, adjustment of areas is undertaken, if considered necessary, so as to ensure economic and efficient functioning of the distributorships.

(b) and (c). Representations are received and duly considered by oil companies for taking remedial action.

(d) Areas of operation of LPG distributors is defined in their appointment letter. However, in exceptional cases due to lack of potential in their original marketing areas, their area of operation is extended.

Allotment of cooking gas Agencies to cooperative societies in U.P. and Bihar

4283. SHRI RAM SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the particular agencies/cooperative Societies who were allotted Cooking Gas agencies in U.P., Bihar during the last three years;

(b) the criteria followed in sanctioning the cooking gas agencies to them; and

(c) the number of applications which were rejected for the allotment of cooking gas agencies giving the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS

(SHRI VEERENDRA PATIL): (a) Names of the particular agencies/co-operative societies who were allotted cooking gas agencies in U.P. and Bihar during the last three years are under:-

Uttar Pradesh

1. U.P. Upphokta Sahakari Sangh Limited.
2. RDSO Consumers Co-operative Societies Limited.

Bihar: None.

(b) According to the policy then in force, 25 per cent of all the agencies were reserved for persons belonging to SC/ST and 2 per cent for physically handicapped. The remaining 73 per cent of the agencies were being awarded on commercial considerations, preference being given to genuine and efficient Consumers Co-operative Societies, Agro-Industries Corporation etc. All appointments are made after inviting applications by issuing advertisements in the newspapers in circulation in the area concerned and selection of candidates has to be made by a duly constituted Selection Committee set up for the purpose by respective oil companies. However, Government undertakings may be awarded agencies without advertisement procedure, if such agencies are run departmentally by them.

(c) A large number of persons apply in respect of such agencies and complete records of such applications are not readily available. After selection of the agent is completed from among the applicants, the remaining applications are deemed rejected.

उत्तर प्रदेश में पम्प नहरों द्वारा सिंचाई के बारे में केन्द्रीय बल द्वारा नियंत्रण

4284. श्री जैनुल दशर : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में पम्प नहरों द्वारा सिंचाई की विभिन्न परियोजनाओं में से प्रत्येक के लिए पृथक-पृथक कितनी राशि दी गई है ;

(ख) क्या किसी केंद्रीय दल ने गर्मी के मौसम में और ऐसे समय में जब नदियों में पानी न हो इन पम्प तहरों द्वारा पानी देने के लिए किए जाने वाले प्रबंधों के सम्बन्ध में कोई सर्वेक्षण किया है; और

(ग) इस सर्वेक्षण के अनुसरण में क्या कार्यवाही की जा रही है ?

सिखाई मंत्री (श्री केदार पांडे) : (क) से (ग) सूचना इकट्ठी की जा रही है और तैयार हो जाने पर सभा-पटल पर रख दी जायेगी।

Issue of letter of intent for Petro-chemical Complex in Gujarat

4285. SHRI AMARSINH V. RATHWALA:
SHRI R. P. GAEKWAD.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any request from the Gujarat State to issue letter of intent for Bombay High Gas based Petro-chemical Complex to the Gujarat State Petro-chemical Corporation Ltd. has been received;

(b) if so, the reasons for delay; and

(c) when the final decision is expected?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) and (c). Government has yet to take a decisions on the ownership of this complex.

इंजीनियर्स इंडिया लिमिटेड में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए पदोन्नति नियम

4286. श्री राम विलास पासवान : क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि .

(क) इंजीनियर्स इंडिया लिमिटेड में अनुसूचित जातियों और अनुसूचित जनजातियों के कर्मचारियों की पदोन्नति के लिए बनाये गये नियमों का व्यौरा क्या है ;

(ख) क्या वे नियम केन्द्र सरकार द्वारा बनाए गये नियमों पर आधारित हैं; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

पेट्रोलियम रसायन और उर्वरक मंत्री (श्री वीरेन्द्र पाटिल) : (क) इंजीनियर्स इंडिया लिमिटेड की अनुसूचित जातियों अनुसूचित जनजातियों के लिए पदोन्नति नीति परस्पर बरीयता एवं गुणों पर आधारित है। इस सम्बन्ध में सरकार द्वारा समय-समय पर जारी किये गये निर्देशों, अनुदेशों का कम्पनी पालन करती है।

कर्मचारियों के प्रत्येक वर्ग के लिए पररपर बरीयता एवं गुणों के आधार पर सरकार के निर्देशों अनुदेशों का पालन करते हुए विचार संभा में आने वाले कर्मचारियों में से पदोन्नति के लिए एक चयन सूची तैयार की जाती है। जैसाकि सरकार के अनुदेशों के अनुसार आवश्यक है, कम्पनी श्रेणी-1 के पदों के लेकिन न्यूनतम स्तर तक सभी पदों के सम्बन्ध में अनुसूचित जातियों अनुसूचित जनजातियों के निरक्ष आरक्षण के लिए 40 प्वाइंट रोलर रखती है।

(ख) जैसाकि उपरोक्त (क) में बताया गया है पदोन्नति के लिए अन्य बातों के साथ-साथ कम्पनी सरकार द्वारा समय-समय पर इस सम्बन्ध में जारी किये गये निर्देशों अनुदेशों का पालन करती है।

(ग) प्रश्न नहीं उठता।

Allotment of Petro pumps, L.P. Gas Agencies and Kerosene Depots to SC/ST

4287. SHRI H. N. NANJE GOWDA:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) details for the last three years of SC/ST persons allotted petrol pumps, L.P. Gas agencies and kerosene depots etc. by the various oil companies; and

(b) whether there are some self-styled committees in Oil companies who decide the above issues?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Since inception of the reservation policy i.e., from 1-1-1974 in respect of Indian Oil Corporation (IOC) excluding 'B' site retail outlets and from 23-9-1977 for all oil companies], 106 retail outlets, 47 LPG distributorships.